

List of Civil Cases transmitted to District courts of Pecuniary Jurisdiction up to 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice

S. No.	Type of case	Case No.	Year	Party	District	Valuation	Judgement passed By	Letter No. & Date
1	FAFO	671	1993	Kusum Pal vs Rajesh Kumar Pal	Etawah	100000	Civil Judge	656/01.3.2016
2	FAFO	629	2003	Prawal Pratap vs Ram Kumar	Etawah	600000	Civil Judge	657/01.3.2016
3	FAFO	3391	2004	Ramesh Singh vs State of UP	Etawah	550000	Civil Judge	655/01.3.2016
4	FAFO	821	2012	CBI Bank vs Qalam	Etawah	1395800	Civil Judge	654/01.3.2016
5	FAFO	1951	2013	Adan Singh vs Shyam Manohar	Etawah	2500000	Additional Civil Judge	653/01.3.2016

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S .NO.	Case Type	CASE NO.	YEAR	DISTRICT	VALUATION OF APPEAL	JUDGEMENT PASSED BY	PARTY NAME	LETTER NO./ DATE
1	FAPLD	240	2010	ETAWAH	8,26,276	ADD CIVIL JUDGE	STATE OF U.P AND OTHERS VS SUDHIR KUMAR TRIPATHI	648/01.03.16
2	FAPL	84	2013	ETAWAH	6,00,000	ADD CIVIL JUDGE	MUNNA BUX VS NAGAR PALIKA PARISHAD AND OTHERS	649/01.03.16
3	FAPL	56	2009	ETAWAH	79,164.00	CIVIL JUDGE	U.P STATE ELECTRICITY BOARD AND OTHERS VS SMT. MITHLESH DEVI AND OTHERS	650/01.03.16
4	FAPL	35	2016	ETAWAH	8,66,000	ADD CIVIL JUDGE	DAKSHINANCHAL VIDYUT VITRAN NIGAM LTD. VS NAUBAT SINGH AND OTHERS	651/01.03.16
5	FAPL	735	2013	ETAWAH	15,00,000	ADD CIVIL JUDGE	SOBRAN SINGH VS SHIKSHA PRASAR SAMITI AND OTHERS	652/01.03.16